


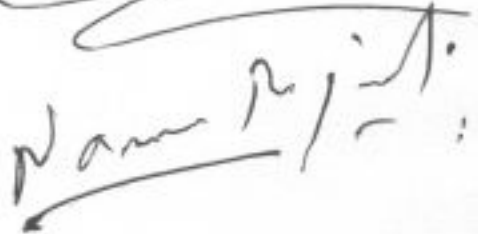
## Allahabad Bench

CP No.(IB) 164/ALD/2019

ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.07.2019

NAME OF THE COMPANY: Dr. Sharad Jain Vs. Anand Nirog Dham Hospital Pvt. Ltd.

SECTION OF I & B CODE: 9 IBC

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Sanchit Garg	Adv.	Petitioner's	
2.	Namra Rijal	"	"	

CP NO. (IB) 164/ALD/2019.

Sh. Sanchit Garg, Advocate for Petitioner is present.

The case is fixed for the clarification on the maintainability of the present IB Petition as such clarification sought for by the Division bench of this Court.

Learned counsel for petitioner filed supplementary affidavit.

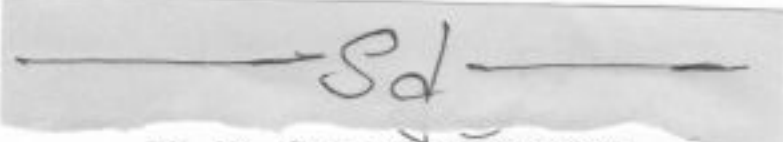
Since the coram of the division bench is not available today.

Hence in our view such clarification be given before a regular division bench.

Meanwhile, a formal notice be issued to the Corporate Debtor by the Registry of this Bench as well as by the petitioner.

List the matter on 21<sup>st</sup> August, 2019.

**Dated: 16.07.2019**



**H. P. CHATURVEDI  
MEMBER (J)**